

gory of clerks, against the 70 per cent quota; and

(d) the number of temporary posts of clerks created between 29th June, 1942 and 31st December, 1945 in each postal division in the Madras Circle and continued as temporary posts, but made permanent subsequent to 31st December, 1945?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) to (d). The information is being collected and will be placed on the table of the Sabha in due course.

CLERKS IN POSTAL DIVISION OF MADRAS CIRCLE

395. SHRI MAYAVAN: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the concessions granted in the Ministry of Home Affairs O.M. No. 30/4/46-Ests. (R) dated the 18th September, 1947 regarding initial pay and seniority of war service candidates appointed as Clerks in post 1945 vacancies in the Postal Divisions of the Madras Circle, were actually given effect; and

(b) if not, the action proposed to be taken to refix the initial pay of the war service candidates appointed in the post 1945 vacancies in all the Postal Divisions, in terms of the instructions contained in the Ministry of Home Affairs O.M. referred to above?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) and (b). The information is being collected and will be placed on the table of the Sabha shortly.

EXTRA DEPARTMENTAL EMPLOYEES IN KARNAL CIRCLE

396. SHRI RAMESH CHANDRA VYAS: Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of Extra Departmental Employees category-wise in Karnal Postal

Circle (Ambala Division) who are working in Regular Departmental Post Offices for more than 6 years;

(b) whether it is a fact that during the last 6/8 years, due to increase in population, business, small scale industries and other avenues of communications and transport, the work-load of Extra Departmental Employees in these Regular Departmental Offices has greatly increased; and

(c) if so, the reasons for not confirming these Extra Departmental Employees as regular ones in their respective regular Departmental Post Offices?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL): (a) One Packer and one Stamp Vendor (in Karnal Postal Division).

(b) Yes.

(c) Their confirmation is possible only after they are absorbed in regular cadres after passing the prescribed test. There are certain prescribed age and educational qualifications for eligibility to take the Departmental Test. The packer does not satisfy the educational qualification while the Stamp Vendor is ineligible on score of age.

REGULAR EMPLOYEES OF P & T DEPARTMENT

397. SHRI RAMESH CHANDRA VYAS: Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that regular employees of the Posts and Telegraphs Department have to work for seven hours a day;

(b) whether it is also a fact that the Extra Departmental employees working in Regular Departmental Post Offices have to work for minimum 5 hours a day; and

(c) if the reply to Parts (a) and (b) above be in the affirmative, the reasons for not paying the Pay and other allowances to the Extra Departmental employees in the same proportion of 7:5?